

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1423 of 2018 IN
DFR NO.3635 OF 2018 &
IA NO. 1366 OF 2019

Dated : 7th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mukesh N Acharya **...Appellant(s)**
Versus
Reliance Infrastructure Ltd. & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Verma
Ms. Vanshika Gupta
Ms. Vibhooti Malhotra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anandfor R-1

ORDER

List the IA (for directions) for hearing on **19.08.2019.**

(S. D.Dubey)
Technical Member

Ts/prk

(Justice Manjula Chellur)
Chairperson